

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1732  
ANSWERED ON:02.08.2000  
BASIC MINIMUM SERVICES  
RAM TAHAL CHOUDHARY

**Will the Minister of PLANNING be pleased to state:**

- (a) whether housing facilities is being provided to destitute poor people under the Basic Minimum Services;
- (b) if so, the details thereof?
- (c) if so, whether Government have provided any financial assistance to the State Governments for this purpose;
- (d) if so, the details of financial amount of assistance provided to each State particularly to Bihar during the last three years;
- (e) whether any effective plan has been formulated for the implementation of this programme; and
- (f) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS ( SHRI ARUN SHOURIE )

(a): Yes, Sir.

(b) and (c): The Basic Minimum Services (BMS) Programme was launched in 1996 in pursuance of the recommendations of the Chief Ministers Conference in order to provide seven identified basic services for all the people in the country. The services are Safe Drinking Water, Primary Health Care for all, Universalisation of Primary Education, Housing for the Shelterless poor, Connectivity to all unconnected villages and habitations, Nutrition and Streamlining the Public Distribution System with a focus on the poor.

Planning Commission provided Additional Central Assistance (ACA) to the States and UTs for the BMS during the last four years. However, it was entirely up to the States and UTs to decide their component-wise allocation of ACA among the seven basic services as per their own priorities.

(d): The allocation of ACA for BMS Programme as a whole to the States including Bihar and the UTs during the last four years is at Annexure-I.

(e) and (f) : The Pradhan Mantri Gramodaya Yojana (PMGY) has been launched in all the States and the UTs in the Annual Plan 2000-01 in order to achieve the objective of sustainable human development at the village level. The PMGY envisages allocations of Additional Central Assistance (ACA) to the States and UTs for selected basic minimum services in order to focus on certain priority areas of the Government. The ACA for PMGY has replaced the ACA for BMS from the current year. The allocation for PMGY in the Annual Plan 2000-01 is Rs. 5000 crore. PMGY has two components, namely, Rural Roads with an allocation of Rs. 2500 crore and the Other Programmes of PMGY with an equal allocation. The Other Programmes of PMGY include Primary Health, Primary Education, Rural Shelter, Rural Drinking Water and Nutrition. The State-wise allocations of ACA for the Other Programmes of PMGY has been decided by the Planning Commission, a copy of which is at Annexure - II.

The Rural Roads component of the PMGY is being implemented by the Department of Rural Development. In so far as the Other Programmes of PMGY is concerned, the concerned Central Administrative Departments of Elementary Education and Literacy, Family Welfare, Drinking Water, Rural Development and Women and Child Development have brought out guidelines for implementation of the other sectoral programmes of the PMGY. While the Other Programmes of PMGY would be monitored by the concerned Central Departments, the overall monitoring of the PMGY would be carried out by the Planning Commission.

**ANNEXURE-I**

Allocation of Additional Central Assistance for the Basic Minimum Services Programme to the States/UT's for the Year 1996-97, 1997-98, 1998-99 and 1999-2000

(Rs in Crore)

None	Spl. States	ACA	ACA	ACA	ACA
1996-97	1997-98	1998-99	1999-2000		

1 Andhra Pradesh	140.52	170.59	179.61	196.34
2 Bihar	225.67	364.07	383.32	419.04

3. Goa	1.55	1.55	3.63	3.63
4 Gujarat	52.58	72.58	76.42	113.54
5 Haryana	19.08	19.08	40.09	26.96
6 Karnataka	59.40	99.42	104.68	114.43
7 Kerala	69.64	78.69	102.85	110.57
8 Madhya Pradesh	144.09	210.00	236.10	265.34
9 Maharashtra	96.78	132.23	159.22	152.19
10 Orissa	79.26	147.45	164.25	190.31
11 Punjab	25.59	35.59	36.94	40.37
12 Rajasthan	87.63	132.98	140.01	153.05
13 Tamil Nadu	82.36	119.80	141.13	137.88
14 Uttar Pradesh	317.33	456.84	500.99	575.81
15 W.Bengal	150.00	203.57	214.33	234.30

B Spl. Category States

1 Arunachal Pradesh	62.18	62.18	90.47	71.57
2 Assam	154.14	163.80	172.46	188.53
3 Himachal Pradesh	64.41	64.41	113.45	109.14
4 Jammu & Kashmir	156.52	156.52	164.80	180.15
5 Manipur	44.30	44.30	64.30	72.64
6 Meghalaya	37.03	37.03	38.99	63.62
7 Mizoram	36.87	36.87	49.96	51.43
8 Nagaland	37.53	37.53	49.51	67.19
9 Sikkim	25.65	25.65	47.25	49.76
10 Tripura	46.37	46.37	55.37	59.92

C Union Territorie's

1 NCT of Delhi	9.00	14.20	14.95	16.34
2 Pondicherry	3.90	6.13	7.45	7.06
3 A & N Island	8.00	13.19	17.17	15.19
4 Chandigarh	3.72	5.87	6.18	6.76
5 Dadra & Nagar Haveli	1.08	1.71	1.80	1.97
6 Lakshadweep	1.44	2.27	2.39	2.62
7 Daman & Diu	0.86	1.36	1.43	1.57

Total	2244.48	2963.83	3381.50	3699.22
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ALLOCATION OF ACA FOR PMGY-2000-01

(Rs.in Lakh)

Sr. Name of State/Uts ACA 2000-01

No.  
Non Special  
Category States

1 Andhra Pradesh	14206.00
2 Bihar	28725.00
3 Goa	78.00
4 Gujarat	6479.00
5 Haryana	1678.00
6 Karnataka	7513.00
7 Kerala	6908.00
8 Madhya Pradesh	11377.00
9 Maharashtra	9913.00
10 Orissa	9855.00
11 Punjab	4040.00
12 Rajasthan	9640.00
13 Tamil Nadu	10479.00
14 Uttar Pradesh	34891.00
15 West Bengal	16782.00

Sub total 172564.00

Spl. Category

1 Arunachal Pradesh	6817.00
2 Assam	17957.00
3 Himachal Pradesh	7061.00
4 Jammu & Kashmir	17158.00
5 Manipur	4856.00
6 Meghalaya	4059.00

7 Mizoram 4041.00  
8 Nagaland 4113.00  
9 Sikkim 2811.00  
10 Tripura 5083.00

Sub total 73956.00

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Union Territories

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1 NCT of Delhi 1105.00  
2 Pondicherry 477.00  
3 A & N Island 1027.00  
4 Chandigarh 456.00  
5 Dadra & Nagar 132.00  
6 Lakshadweep 177.00  
7 Daman & Diu 106.00

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Sub total 3480.00

Grand Total 250000.00